

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

for Admision
and Interim order
(copy sent).

1/21/2
Bench

Or. dt. 28/10/04

Copies of order
Copies of OA sent
to all respns.
Copies of said order
prepared for counsel
for both sides.

W
16/11/04
SDT

Order dated - 28/10/04.

~~Heard.~~

Heard
Perused the record. Mr.

B. S. Tripathy, Lt. Counsel for
the applicant and Mr. P. C. Panda,
Lt. Counsel appearing for the
Railways.

This case is not maintainable,
however, on the face of the
withdrawal memo filed by Mr.
B. S. Tripathy, Lt. Counsel for the
applicant, this case is disposed
of being withdrawn. No costs.
Send copy of this order, with copy of OA, to Regdts
Also copy be given to Appld.

Member (J)